

**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL  
PRINCIPAL BENCH AT NEW DELHI**

**ORIGINAL APPLICATION NO. 302/2020 (CZ)**

**Bhanwarlal Saini**

Applicant

**Versus**

**State of Rajasthan**

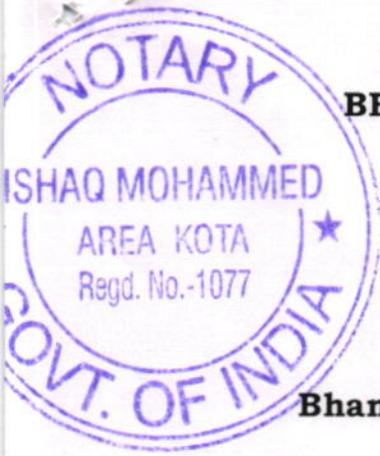
Respondents

**INDEX**

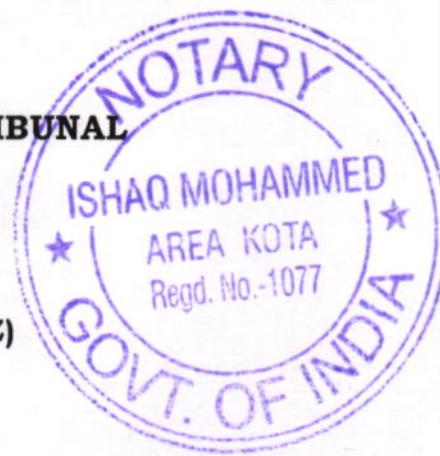
S.No.	Particulars	Page No.
1.	<b>Affidavit cum Compliance Report Of Hon'ble Tribunal order dated 07.01.2021 on behalf of Rajasthan State Pollution Control Board.</b>	
2.	DOCUMENTS	
	<b>Annex-R/1-</b> Detailed site verification report	

*adity*  
Rakesh Gupta  
Regional Officer,  
Rajasthan State Pollution Control Board,

क्षेत्रीय अधिकारी  
राजस्थान राज्य प्रदुषण  
नियन्त्रण मण्डल, कोटा  
Kota



BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL  
PRINCIPAL BENCH AT NEW DELHI



ORIGINAL APPLICATION NO. 302/2020 (CZ)

**Bhanwarlal Saini**

Applicant

SERIAL NO. 4127  
DATE 27/08/2021

Versus

**State of Rajasthan**

Respondents

**AFFIDAVIT CUM COMPLIANCE REPORT OF HON'BLE  
TRIBUNAL ORDER DATED 07.01.2021 ON BEHALF OF  
RAJASTHAN STATE POLLUTION CONTROL BOARD.**

I, Rakesh Gupta S/o Shri Prem Chand Gupta, aged about 58 years, at present working as Regional Officer, Rajasthan State Pollution Control Board, Kota (Raj.) do, hereby submits the action taken report as follows:-

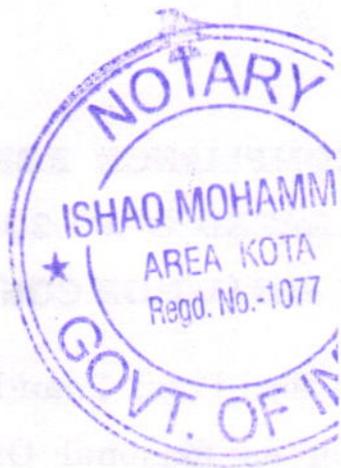
- 1) That the Hon'ble Tribunal has passed order dated 07.01.2021 inter-alia as follows:-

***"1. Grievance in this application is causing of pollution by ACC Cement Company at Lakheri, Tehsil Indergarh, District Bundi, Rajasthan. The cement factory is in densely polluted area. Untreated effluents are being discharged into the drains. Air pollution is also being caused. The matter has been repeatedly published in the Media but no action is taken.***

***2. Let the Rajasthan State PCB look into the grievance and take appropriate action in accordance with law. An action taken report may be furnished by email by e-mail at [judicial-ngt@gov.in](mailto:judicial-ngt@gov.in) preferably in the form of***



क्षेत्रीय अधिकारी  
राजस्थान राज्य प्रदुषण  
नियन्त्रण मण्डल, कोटा



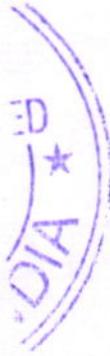
श्रीकृष्ण प्रसि  
राजस्थान राज्य  
जिला जयपुर

**searchable PDF/ OCR Support PDF and not in the form of Image PDF within two months."**

- 2) That in compliance of the directions passed by the Hon'ble Tribunal the officials of the answering respondent inspected the unit on 07.04.2021. The detailed site verification report is annexed herewith and marked as **Annexure-R/1**.
- 3) That in the light of submissions made herein above, it is requested that the affidavit cum compliance report may kindly be taken on record.

IDENTIFIED BY

- (S. J. Soni)



*(Signature)*  
(Rakesh Gupta)

Regional Officer, RSPCB, Kota  
राजस्थान राज्य प्रदुषण  
नियन्त्रण मण्डल, कोटा

(Chandee Shekhar Soni)  
Mr. Anprekash Soni  
Bj. Post office ke Piche,  
ward N-15, Karthoon  
Kota (Raj.)

ATTESTED  
21/8/2021.  
ISHAQ MOHAMMAD  
NOTARY, KOTA (RAJ.)

Mh 70738-70033.  
Dn 7793-3438-1286.

Site verification Report

ANNEX - R/1

- HO reference letter no-F.10(352)RPCB/Legal/NGT/2021/820 dated 16.02.2021
- Hon'ble NGT, New Delhi order dated 07.01.2021 in OA no- 302/2020 Bhanwar Lal Saini V/s State of Rajasthan & Ors.

In reference & compliance of above HO letter and NGT OA number 302/2020 Bhanwar Lal Saini V/s State of Rajasthan & Ors., unit M/s ACC limited, Vill-Lakheri, Tehsil-Indargarh, Dist.-Bundi was visited on 07.04.2021 by undersigned officer of RPCB, Kota to know the factual status of contents raised in case.

Observations are as below:-

1. M/s ACC limited is a cement manufacturing unit. ACC limited having one mines M.L.-1/1992, area 1516.88 hector near to plant. Consent of ACC Cement plant is valid till 30.09.2023.
2. Cement plant is operating since 1917 in Lakheri.
  - I. As per record approx 30 KLD domestic sewage waste water generated, that is treated by 7 number of Sewage Treatment Plant having capacity total capacity 41 KLD {10 KLD (2 nos.) 5 KLD (3 nos.) and 3 KLD (2 nos.)}. Treated water is being utilized in green belt development and plantation purposes within the unit premises.
  - II. As per the process of cement manufacturing, it is dry process cement plant and no trade effluent/process water generates from the process, except approx 20 KLD trade effluent generated from capacity power plant, same is being treated through neutralization pit. Treated water is being utilized in ash quenching, dust suppression and plantation within the plant premises.
  - III. Two municipal drains are entering in plant premises one from near Driver Chalak Choupal and second one near Nana Devi Temple. These drains are underground within the unit premises and coming out near the Gandhipura (Photo Enclosed). Drains water is clear and no odour seems at drain side, beside sample of waste water has been taken which is pending for analysis.
  - IV. Water of drain coming from the Nana Devi Temple side as came out the plant premises is being broken by nearby farmer and municipal waste water is diverted in their farm and using for farming (photo Enclosed, Annexure-F).



3. Reply is as above point number 2.

Details of Stack Monitoring are as below -

(ANN-B)

S. No	Location	Particulate	Result dated	Standards	Results	Installed PCM	Stack Height (m)	Remarks
a)	Kiln and VRM-2	Stack	24.12.2020	30 mg/Nm <sup>3</sup>	29 mg/Nm <sup>3</sup>	Reverse Air Bag house with 1680 Bags	128.65	
b)	Kiln and VRM-1	Stack	24.12.2020	30 mg/Nm <sup>3</sup>	28 mg/Nm <sup>3</sup>	Reverse Air bag house 1296 Bags	125.68	
c)	Clinker cooler	Stack	24.12.2020	30 mg/Nm <sup>3</sup>	25 mg/Nm <sup>3</sup>	3 Field ESP	53.0	Results are within prescribed limit.
d)	F-Mill (Coal)	Stack	24.12.2020	30 mg/Nm <sup>3</sup>	26 mg/Nm <sup>3</sup>	Pulse Jet bag House with 936 Bags	43.50	Online monitoring system is also installed which is connected to CPCB and SPCB server also.
e)	Captive Power Plant (25 MW)	Stack	24.12.2020	50 mg/Nm <sup>3</sup>	49 mg/Nm <sup>3</sup>	Each boiler having 3 field ESP	98	
f)	Cement Mill-6	Stack	24.12.2020	50 mg/Nm <sup>3</sup>	49 mg/Nm <sup>3</sup>	Pulse jet bag House with 510 Bags	45.0	
g)	Primary Crusher	Stack	24.12.2020	30 mg/Nm <sup>3</sup>	28 mg/Nm <sup>3</sup>	Pulse Jet bag filter with 165 Bags	30.20	Results are within prescribed limit.
h)	Secondary Crusher	Stack	24.12.2020	30 mg/Nm <sup>3</sup>	28 mg/Nm <sup>3</sup>	Pulse Jet bag filter with 165 Bags	30.20	Results are within prescribed limit.

Details of Ambient Air Quality monitoring are as below -

S. No	Location	Result dated	Standards	Results	Remark
a)	Near Guest House	24.12.2020	100 µg/m <sup>3</sup>	99 µg/m <sup>3</sup>	Results are within prescribed limit.
b)	Near top crusher building	24.12.2020	100 µg/m <sup>3</sup>	28 µg/m <sup>3</sup>	Results are within prescribed limit.
c)	At general Store building top	24.12.2020	100 µg/m <sup>3</sup>	88 µg/m <sup>3</sup>	Results are within prescribed limit.
d)	At general time office building top	24.12.2020	100 µg/m <sup>3</sup>	11 µg/m <sup>3</sup>	Fail. A SCN was issued vide head office letter RSPCB office letter FP-72/RPCB/CPP/324-325 dated 02/03/2021 (Annexure-C)

*[Handwritten Signature]*

Unit submitted their reply, (Annexure- <sup>D</sup>) and stated sample point is near to factory main gate, which is near to lakheri town road & on this road heavy traffic of lakheri town is passes & creates vehicular emissions (fugitive as well as from vehicular exhaust emission) & increase PM10 level in ambient air quality.

Unit stated that they have done following work:-

1. Frequency of cleaning of roads near to Time office building and in front of factory gate has been increased.
2. We have extended water spraying on the roads in front of plant where heavy traffic of Lakheri town passes so as to reduce fugitive emission.
3. All the air pollution control equipments are interlocked with process equipments
4. All the transfer points are equipped with dust collectors so as to reduce fugitive emission from plant.

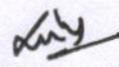
Unit conducted AAQM by MOEF approved lab, as per result dated 10.03.2021, particulate matter found  $80.99 \mu\text{g}/\text{m}^3$  against the prescribed limit  $100 \mu\text{g}/\text{m}^3$  (Annexure- <sup>E</sup>)

Details of Sewage treatment plant and Neutralization pit samples are as below:-  
(ANN - A)

S. No	Location	Result dated	Result
a)	STP (Packing plant, 10 KLD)	01.01.2021	Results are within prescribed limit.
b)	STP (Admin Block, 3 MLD)	01.01.2021	Results are within prescribed limit.
c)	STP (Colony, 500 KLD)	01.01.2021	Results are within prescribed limit.
d)	STP (CCR, 3 KLD)	01.01.2021	Results are within prescribed limit.
e)	STP (MVD)	01.01.2021	Results are within prescribed limit.
f)	STP (Engineering Office, 5 KLD)	01.01.2021	Results are within prescribed limit.
g)	STP (Cement Mill, 5 KLD)	01.01.2021	Results are within prescribed limit.
h)	Neutralization pit	01.01.2021	Results are within prescribed limit.

4. Reply is as above point number 3.
5. Not concerned to RPCB.
3. Not concerned to RPCB.

  
(A K Jeliya)  
EE, RPCB, Kota

  
(Rakesh Gupta)  
Regional Officer



REGIONAL OFFICE

Tele: 0744 -2490873

क्षेत्रीय कार्यालय

RAJASTHAN STATE POLLUTION CONTROL BOARD

राजस्थान राज्य प्रदूषण नियंत्रण मण्डल

Plot No. 2A, Road No. 6, Indraprastha Industrial Area, Kota (Rajasthan)

RPCB/ROK/Lab/Gen.45 / 2169

Date:- 04/01/2021

Group In charge (CPM),  
Rajasthan State Pollution Control Board,  
4, Institutional Area Jhalana Doongari,  
Jaipur (Rajasthan)

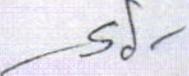
Subject: - Analysis Report of water/ waste water samples.

Sir,

Please find enclosed analysis reports for the following samples for necessary action.

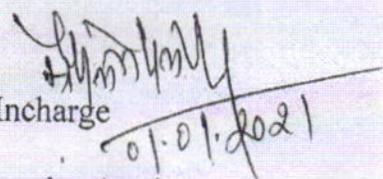
REPORT NO.	PARTICULARS
4108-4115	M/s ACC Limited, Lakheri, Tehsil- Lakheri. District: Bundi.

Yours Faithfully

  
Lab Incharge

Copy to the following for information and necessary action please.

1. The Regional Officer, R.S.P.C.B., Kota.
2. M/s ACC Limited, Lakheri, Tehsil- Lakheri, District: Bundi.

  
Lab Incharge

Enclosed: - As above

**FORM - X**  
**RAJASTHAN STATE POLLUTION CONTROL BOARD**  
**REPORT OF THE STATE BOARD ANALYST**  
**(See Rule - 24)**  
**Final Report**

Report No. : 4108

Report On : 01/01/2021

I hereby certify that I K K Jethalya, State Board Analyst duly appointed under sub Section(3) of Section 53 of the Water (Prevention & Control of Pollution) Act, 1974 received on the 17/12/2020 from Ms Abhi Garg, JSO, Kota ,RSPCB Kota a sample of Waste Water of M/S ACC Limited , Plant - ACC Limited [615] ,Lakheri Cement Works, PO , City- Lakheri Tehsil- Lakheri , District- Bundi Collected from final outlet of STP(packing plant,10KLD) Collected on 15/12/2020. The Sample was in a condition fit for analysis as reported below :-

I further certify that I have analyzed the aforementioned sample on 01/01/2021 and declare the result of the analysis to be as below :-

S. No.	Parameters	Result
1	pH	8.17
2	Total Suspended Solids mg/l	12
3	Chemical Oxygen Demand (COD) mg/l	27
4	Bio-Chemical Oxygen Demand (BOD) (3days at 27° C) mg/l	6.0
5	Oil & Grease mg/l	0.4
6	Ammonical Nitrogen as N mg/l	0.54

The condition of the seals, fastening and container on receipt was as follows : **Intact**

Signed This On 01/01/2021

  
**BOARD ANALYST**

Rajasthan State Pollution Control Board  
Regional Office Kota  
SPL-2A, Road no. 6, Indrapasth Ind. Area,  
Kota

Phone: 0744-2490873

**FORM - X**  
**RAJASTHAN STATE POLLUTION CONTROL BOARD**  
**REPORT OF THE STATE BOARD ANALYST**  
(See Rule - 24)  
**Final Report**

Report No. : 4109

Report On : 01/01/2021

I hereby certify that I K K Jethalya, State Board Analyst duly appointed under sub Section(3) of Section 53 of the Water (Prevention & Control of Pollution) Act, 1974 received on the 17/12/2020 from Ms Abhi Garg, JSO, Kota ,RSPCB Kota a sample of Waste Water of M/S ACC Limited , Plant - ACC Limited [615] ,Lakheri Cement Works, PO , City- Lakheri Tehsil- Lakheri , District- Bundi Collected from final outlet of STP(admin block,3KLD) Collected on 15/12/2020. The Sample was in a condition fit for analysis as reported below :-

I further certify that I have analyzed the aforementioned sample on 01/01/2021 and declare the result of the analysis to be as below :-

S. No.	Parameters	Result
1	pH	8.08
2	Total Suspended Solids mg/l	10
3	Chemical Oxygen Demand (COD) mg/l	54
4	Bio-Chemical Oxygen Demand (BOD) (3days at 27° C) mg/l	11
5	Oil & Grease mg/l	1.2
6	Ammonical Nitrogen as N mg/l	0.38

The condition of the seals, fastening and container on receipt was as follows : **Intact**

Signed This On 01/01/2021

**BOARD ANALYST**

Rajasthan State Pollution Control Board  
Regional Office Kota  
SPL-2A, Road no. 6, Indrapasth Ind. Area,  
Kota  
Phone: 0744-2490873

**FORM - X**  
**RAJASTHAN STATE POLLUTION CONTROL BOARD**  
**REPORT OF THE STATE BOARD ANALYST**  
(See Rule - 24)  
**Final Report**

Report No. : **4110**Report On : **01/01/2021**

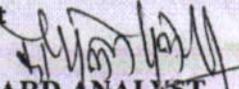
I hereby certify that I K K Jethalya, State Board Analyst duly appointed under sub Section(3) of Section 53 of the Water (Prevention & Control of Pollution) Act, 1974 received on the 17/12/2020 from Ms Abhi Garg, JSO, Kota ,RSPCB Kota a sample of Waste Water of M/S ACC Limited , Plant - ACC Limited [615] ,Lakheri Cement Works, PO , City- Lakheri Tehsil- Lakheri , District- Bundi Collected from final outlet of STP(colony,500KLD) Collected on 15/12/2020. The Sample was in a condition fit for analysis as reported below :-

I further certify that I have analyzed the aforementioned sample on **01/01/2021** and declare the result of the analysis to be as below :-

S. No.	Parameters	Result
1	pH	7.97
2	Total Suspended Solids mg/l	20
3	Chemical Oxygen Demand (COD) mg/l	61
4	Bio-Chemical Oxygen Demand (BOD) (3days at 27° C) mg/l	22
5	Oil & Grease mg/l	2.4
6	Ammonical Nitrogen as N mg/l	7.4

The condition of the seals, fastening and container on receipt was as follows : **Intact**

Signed This On **01/01/2021**

  
**BOARD ANALYST**

Rajasthan State Pollution Control Board  
Regional Office Kota  
SPL-2A, Road no. 6, Indrapasth Ind. Area,  
Kota  
Phone: 0744-2490873

**FORM - X**  
**RAJASTHAN STATE POLLUTION CONTROL BOARD**  
**REPORT OF THE STATE BOARD ANALYST**  
**(See Rule - 24)**  
**Final Report**

Report No. : **4111**

Report On : **01/01/2021**

I hereby certify that I K K Jethalya, State Board Analyst duly appointed under sub Section(3) of Section 53 of the Water (Prevention & Control of Pollution) Act, 1974 received on the 17/12/2020 from Ms Abhi Garg, JSO, Kota ,RSPCB Kota a sample of Waste Water of M/S ACC Limited , Plant - ACC Limited [615] ,Lakheri Cement Works, PO , City- Lakheri Tehsil- Lakheri , District- Bundi Collected from final outlet of STP(CCR,3KLD) Collected on 15/12/2020. The Sample was in a condition fit for analysis as reported below :-

I further certify that I have analyzed the aforementioned sample on 01/01/2021 and declare the result of the analysis to be as below :-

S. No.	Parameters	Result
1	pH	8.06
2	Total Suspended Solids mg/l	18
3	Chemical Oxygen Demand (COD) mg/l	41
4	Bio-Chemical Oxygen Demand (BOD) (3days at 27° C) mg/l	18
5	Oil & Grease mg/l	1.8
6	Ammonical Nitrogen as N mg/l	1.6

The condition of the seals, fastening and container on receipt was as follows : **Intact**  
Signed This On **01/01/2021**

**BOARD ANALYST**

Rajasthan State Pollution Control Board  
Regional Office Kota  
SPL-2A, Road no. 6, Indrapasth Ind. Area,  
Kota  
Phone: 0744-2490873

**FORM - X**  
**RAJASTHAN STATE POLLUTION CONTROL BOARD**  
**REPORT OF THE STATE BOARD ANALYST**  
**(See Rule - 24)**  
**Final Report**

Report No. : **4112**

Report On : **01/01/2021**

I hereby certify that I K K Jethalya, State Board Analyst duly appointed under sub Section(3) of Section 53 of the Water (Prevention & Control of Pollution) Act, 1974 received on the 17/12/2020 from Ms Abhi Garg, JSO, Kota ,RSPCB Kota a sample of Waste Water of M/S ACC Limited , Plant - , , City- Lakheri Tehsil- Lakheri , District- Bundi Collected from final outlet of STP(MVD,10KLD) Collected on 15/12/2020. The Sample was in a condition fit for analysis as reported below :-

I further certify that I have analyzed the aforementioned sample on 01/01/2021 and declare the result of the analysis to be as below :-

S. No.	Parameters	Result
1	pH	8.24
2	Total Suspended Solids mg/l	32
3	Chemical Oxygen Demand (COD) mg/l	61
4	Bio-Chemical Oxygen Demand (BOD) (3days at 27° C) mg/l	24
5	Oil & Grease mg/l	2.8
6	Ammonical Nitrogen as N mg/l	0.36

The condition of the seals, fastening and container on receipt was as follows : **Intact**  
Signed This On **01/01/2021**

**BOARD ANALYST**

Rajasthan State Pollution Control Board  
Regional Office Kota  
SPL-2A, Road no. 6, Indrapasth Ind. Area,  
Kota  
Phone: 0744-2490873

**FORM - X**  
**RAJASTHAN STATE POLLUTION CONTROL BOARD**  
**REPORT OF THE STATE BOARD ANALYST**  
**(See Rule - 24)**  
**Final Report**

Report No. : 4113

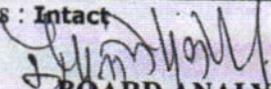
Report On : 01/01/2021

I hereby certify that I K K Jethalya, State Board Analyst duly appointed under sub Section(3) of Section 53 of the Water (Prevention & Control of Pollution) Act, 1974 received on the 17/12/2020 from Ms Abhi Garg, JSO, Kota ,RSPCB Kota a sample of Waste Water of M/S ACC Limited , Plant - ACC Limited [615] ,Lakheri Cement Works, PO , City- Lakheri Tehsil- Lakheri , District- Bundi Collected from final outlet of STP(engineering office,5KLD) Collected on 15/12/2020. The Sample was in a condition fit for analysis as reported below :-

I further certify that I have analyzed the aforementioned sample on 01/01/2021 and declare the result of the analysis to be as below :-

S. No.	Parameters	Result
1	pH	8.10
2	Total Suspended Solids mg/l	24
3	Chemical Oxygen Demand (COD) mg/l	48
4	Bio-Chemical Oxygen Demand (BOD) (3days at 27° C) mg/l	22
5	Oil & Grease mg/l	2.2
6	Ammonical Nitrogen as N mg/l	2.26

The condition of the seals, fastening and container on receipt was as follows : **Intact**  
 Signed This On 01/01/2021

  
**BOARD ANALYST**

Rajasthan State Pollution Control Board  
 Regional Office Kota  
 SPL-2A, Road no. 6, Indrapasth Ind. Area,  
 Kota  
 Phone: 0744-2490873

**FORM - X**  
**RAJASTHAN STATE POLLUTION CONTROL BOARD**  
**REPORT OF THE STATE BOARD ANALYST**  
**(See Rule - 24)**  
**Final Report**

Report No. : 4114

Report On : 01/01/2021

I hereby certify that I K K Jethalya, State Board Analyst duly appointed under sub Section(3) of Section 53 of the Water (Prevention & Control of Pollution) Act, 1974 received on the 17/12/2020 from Ms Abhi Garg, JSO, Kota ,RSPCB Kota a sample of Waste Water of M/S ACC Limited , Plant - ACC Limited [615] ,Lakheri Cement Works, PO , City- Lakheri Tehsil- Lakheri , District- Bundi Collected from final outlet of STP(cement mill,5KLD) Collected on 15/12/2020. The Sample was in a condition fit for analysis as reported below :-

I further certify that I have analyzed the aforementioned sample on 01/01/2021 and declare the result of the analysis to be as below :-

S. No.	Parameters	Result
1	pH	8.31
2	Total Suspended Solids mg/l	6
3	Chemical Oxygen Demand (COD) mg/l	58
4	Bio-Chemical Oxygen Demand (BOD) (3days at 27° C) mg/l	20
5	Oil & Grease mg/l	2.0
6	Ammonical Nitrogen as N mg/l	0.16

The condition of the seals, fastening and container on receipt was as follows : **Intact**

Signed This On **01/01/2021**

**BOARD ANALYST**

Rajasthan State Pollution Control Board  
Regional Office Kota  
SPL-2A, Road no. 6, Indrapasth Ind. Area,  
Kota

Phone: 0744-2490873

**FORM - X**  
**RAJASTHAN STATE POLLUTION CONTROL BOARD**  
**REPORT OF THE STATE BOARD ANALYST**  
**(See Rule - 24)**  
**Final Report**

Report No. : 4115

Report On : 01/01/2021

I hereby certify that I K K Jethalya, State Board Analyst duly appointed under sub Section(3) of Section 53 of the Water (Prevention & Control of Pollution) Act, 1974 received on the 17/12/2020 from Ms Abhi Garg, JSO, Kota ,RSPCB Kota a sample of Waste Water of M/S ACC Limited , Plant - ACC Limited [615] ,Lakheri Cement Works, PO , City- Lakheri Tehsil- Lakheri , District- Bundi Collected from neutralization pit Collected on 15/12/2020. The Sample was in a condition fit for analysis as reported below :-

I further certify that I have analyzed the aforementioned sample on 01/01/2021 and declare the result of the analysis to be as below :-

S. No.	Parameters	Result
1	Free Available Chlorine mg/l	NIL
2	pH	7.56
3	Total Suspended Solids mg/l	48
4	Chemical Oxygen Demand (COD) mg/l	129
5	Bio-Chemical Oxygen Demand (BOD) (3days at 27° C) mg/l	26
6	Oil & Grease mg/l	3.2
7	Copper as Cu mg/l	0.0057
8	Zinc mg/l	NT
9	Total Chromium as Cr mg/l	NT
10	Iron as Fe mg/l	NT
11	Phosphate (Total) as P mg/l	0.07

The condition of the seals, fastening and container on receipt was as follows : **Intact**

Signed This On 01/01/2021

**BOARD ANALYST**

Rajasthan State Pollution Control Board  
Regional Office Kota  
SPL-2A, Road no. 6, Indrapasth Ind. Area,  
Kota  
Phone: 0744-2490873



REGIONAL OFFICE

Tele: 6744 -2490873

ANN - B

क्षेत्रीय कार्यालय

**RAJASTHAN STATE POLLUTION CONTROL BOARD**

राजस्थान राज्य प्रदूषण नियंत्रण मण्डल

Plot No. 2A, Road No. 6, Indraprastha Industrial Area, Kota (Rajasthan)

RPCB/ROK/Lab/Gen.44 / 1947

Date:-28/12/2020

Group In charge (CPM),  
Rajasthan State Pollution Control Board,  
4, Institutional Area Jhalana Doongari,  
Jaipur (Rajasthan)

Subject: - Analysis Report of Stack and Ambient Air monitoring.

Sir,

Please find enclosed analysis reports for the following samples for necessary action.

REPORT NO.	PARTICULARS
6143-6154	M/s ACC Limited, Lakheri, Tehsil- Lakheri, District: Bundi.

Yours Faithfully

Lab Incharge

Copy to the following for information and necessary action please.

1. The Regional Officer, R.S.P.C.B., Kota
2. M/s ACC Limited, Lakheri, Tehsil- Lakheri, District: Bundi.

Lab Incharge 28.12.2020

Enclosed: - As above

**FORM - X**  
**RAJASTHAN STATE POLLUTION CONTROL BOARD**  
**REPORT OF THE STATE BOARD ANALYST**  
**(See Rule - 10)**  
**Final Report**

Report No. : **6147**

Report On : **24/12/2020**

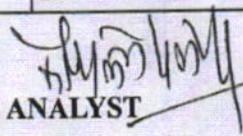
I hereby certify that I K K Jethalya, State Board Analyst duly appointed under sub Section(2) of Section 29 of the Air (Prevention & Control of Pollution) Act, 1981 received on the 17/12/2020 from Ms Abhi Garg, JSO, Kota ,RSPCB Kota a sample of Source Emission (Stack) of M/S ACC Limited , Plant - ACC Limited [615] ,Lakheri Cement Works, PO , City- Lakheri Tehsil- Lakheri , District- Bundi Collected from stack of kiln and VRM-II Collected on 15/12/2020. The Sample was in a condition fit for analysis as reported below :-

I further certify that I have analyzed the aforementioned sample on 24/12/2020 and declare the result of the analysis to be as below :-

S. No.	Parameters	Result
1	Particulate Matter mg/Nm <sup>3</sup>	29

The condition of the seals, fastening and container on receipt was as follows : **Intact**

Signed This On **24/12/2020**

  
**BOARD ANALYST**

Rajasthan State Pollution Control Board  
Regional Office Kota  
SPL-2A, Road no. 6, Indrapasth Ind. Area,  
Kota  
Phone: 0744-2490873

**FORM - X**  
**RAJASTHAN STATE POLLUTION CONTROL BOARD**  
**REPORT OF THE STATE BOARD ANALYST**  
**(See Rule - 10)**  
**Final Report**

Report No. : **6148**Report On : **24/12/2020**

I hereby certify that I K K Jethalya, State Board Analyst duly appointed under sub Section(2) of Section 29 of the Air (Prevention & Control of Pollution) Act, 1981 received on the 17/12/2020 from Ms Abhi Garg, JSO, Kota ,RSPCB Kota a sample of Source Emission (Stack) of M/S ACC Limited , Plant - ACC Limited [615] ,Lakheri Cement Works, PO , City- Lakheri Tehsil- Lakheri , District- Bundi Collected from stack of kiln and VRM-I Collected on 15/12/2020. The Sample was in a condition fit for analysis as reported below :-

I further certify that I have analyzed the aforementioned sample on 24/12/2020 and declare the result of the analysis to be as below :-

S. No.	Parameters	Result
1	Particulate Matter mg/Nm <sup>3</sup>	28

The condition of the seals, fastening and container on receipt was as follows : **Intact**

Signed This On **24/12/2020**

  
**BOARD ANALYST**

Rajasthan State Pollution Control Board

Regional Office Kota

SPL-2A, Road no. 6, Indrapasth Ind. Area,  
 Kota

Phone: 0744-2490873

**FORM - X**  
**RAJASTHAN STATE POLLUTION CONTROL BOARD**  
**REPORT OF THE STATE BOARD ANALYST**  
(See Rule - 10)  
**Final Report**

Report No. : 6149

Report On : 24/12/2020

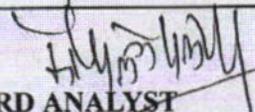
I hereby certify that I K K Jethalya, State Board Analyst duly appointed under sub Section(2) of Section 29 of the Air (Prevention & Control of Pollution) Act, 1981 received on the 17/12/2020 from Ms Abhi Garg, JSO, Kota ,RSPCB Kota a sample of Source Emission (Stack) of M/S ACC Limited , Plant - ACC Limited [615] ,Lakheri Cement Works, PO , City- Lakheri Tehsil- Lakheri , District- Bundi Collected from stack of clinker cooler Collected on 15/12/2020. The Sample was in a condition fit for analysis as reported below :-

I further certify that I have analyzed the aforementioned sample on 24/12/2020 and declare the result of the analysis to be as below :-

S. No.	Parameters	Result
1	Particulate Matter mg/Nm <sup>3</sup>	25

The condition of the seals, fastening and container on receipt was as follows : **Intact**

Signed This On 24/12/2020

  
**BOARD ANALYST**

Rajasthan State Pollution Control Board  
Regional Office Kota  
SPL-2A, Road no. 6, Indrapasth Ind. Area,  
Kota  
Phone: 0744-2490873

**FORM - X**  
**RAJASTHAN STATE POLLUTION CONTROL BOARD**  
**REPORT OF THE STATE BOARD ANALYST**  
**(See Rule - 10)**  
**Final Report**

Report No. : **6150**Report On : **24/12/2020**

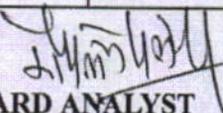
I hereby certify that I K K Jethalya, State Board Analyst duly appointed under sub Section(2) of Section 29 of the Air (Prevention & Control of Pollution) Act, 1981 received on the 17/12/2020 from Ms Abhi Garg, JSO, Kota ,RSPCB Kota a sample of Source Emission (Stack) of M/S ACC Limited , Plant - ACC Limited [615] ,Lakheri Cement Works, PO , City- Lakheri Tehsil- Lakheri , District- Bundi Collected from stack of e-mill (new coal mill) Collected on 15/12/2020. The Sample was in a condition fit for analysis as reported below :-

I further certify that I have analyzed the aforementioned sample on 24/12/2020 and declare the result of the analysis to be as below :-

S. No.	Parameters	Result
1	Particulate Matter mg/Nm <sup>3</sup>	26

The condition of the seals, fastening and container on receipt was as follows : **Intact**

Signed This On **24/12/2020**

  
**BOARD ANALYST**

Rajasthan State Pollution Control Board  
Regional Office Kota  
SPL-2A, Road no. 6, Indrapasth Ind. Area,  
Kota  
Phone: 0744-2490873

**FORM - X**  
**RAJASTHAN STATE POLLUTION CONTROL BOARD**  
**REPORT OF THE STATE BOARD ANALYST**  
**(See Rule - 10)**  
**Final Report**

Report No. : 6151

Report On : 24/12/2020

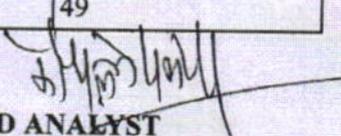
I hereby certify that I K K Jethalya, State Board Analyst duly appointed under sub Section(2) of Section 29 of the Air (Prevention & Control of Pollution) Act, 1981 received on the 17/12/2020 from Ms Abhi Garg, JSO, Kota ,RSPCB Kota a sample of Source Emission (Stack) of M/S ACC Limited , Plant - ACC Limited [615] ,Lakheri Cement Works, PO , City- Lakheri Tehsil- Lakheri , District- Bundi Collected from stack of CPP (25 MW) Collected on 16/12/2020. The Sample was in a condition fit for analysis as reported below :-

I further certify that I have analyzed the aforementioned sample on 24/12/2020 and declare the result of the analysis to be as below :-

S. No.	Parameters	Result
1	Particulate Matter mg/Nm <sup>3</sup>	49

The condition of the seals, fastening and container on receipt was as follows : **Intact**

Signed This On 24/12/2020

  
**BOARD ANALYST**

Rajasthan State Pollution Control Board  
Regional Office Kota  
SPL-2A, Road no. 6, Indrapasth Ind. Area,  
Kota  
Phone: 0744-2490873

**FORM - X**  
**RAJASTHAN STATE POLLUTION CONTROL BOARD**  
**REPORT OF THE STATE BOARD ANALYST**  
**(See Rule - 10)**  
**Final Report**

Report No. : 6152

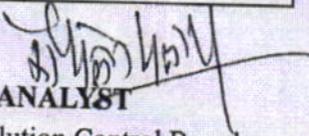
Report On : 24/12/2020

I hereby certify that I K K Jethalya, State Board Analyst duly appointed under sub Section(2) of Section 29 of the Air (Prevention & Control of Pollution) Act, 1981 received on the 17/12/2020 from Ms Abhi Garg, JSO, Kota, RSPCB Kota a sample of Source Emission (Stack) of M/S ACC Limited, Plant - ACC Limited [615], Lakheri Cement Works, PO, City- Lakheri Tehsil- Lakheri, District- Bundi Collected from stack of cement mill no. 6 Collected on 16/12/2020. The Sample was in a condition fit for analysis as reported below :-

I further certify that I have analyzed the aforementioned sample on 24/12/2020 and declare the result of the analysis to be as below :-

S. No.	Parameters	Result
1	Particulate Matter mg/Nms	27

The condition of the seals, fastening and container on receipt was as follows : **Intact**  
Signed This On 24/12/2020

  
**BOARD ANALYST**

Rajasthan State Pollution Control Board  
Regional Office Kota  
SPL-2A, Road no. 6, Indrapasth Ind. Area,  
Kota  
Phone: 0744-2490873

**FORM - X**  
**RAJASTHAN STATE POLLUTION CONTROL BOARD**  
**REPORT OF THE STATE BOARD ANALYST**  
**(See Rule - 10)**  
**Final Report**

Report No. : 6153

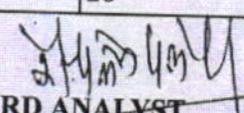
Report On : 24/12/2020

I hereby certify that I K K Jethalya, State Board Analyst duly appointed under sub Section(2) of Section 29 of the Air (Prevention & Control of Pollution) Act, 1981 received on the 17/12/2020 from Ms Abhi Garg, JSO, Kota ,RSPCB Kota a sample of Source Emission (Stack) of M/S ACC Limited , Plant - ACC Limited [615] ,Lakheri Cement Works, PO , City- Lakheri Tehsil- Lakheri , District- Bundi Collected from stack of primary crusher Collected on 16/12/2020. The Sample was in a condition fit for analysis as reported below :-

I further certify that I have analyzed the aforementioned sample on 24/12/2020 and declare the result of the analysis to be as below :-

S. No.	Parameters	Result
1	Particulate Matter mg/Nm <sup>3</sup>	28

The condition of the seals, fastening and container on receipt was as follows : **Intact**  
 Signed This On 24/12/2020

  
**BOARD ANALYST**

Rajasthan State Pollution Control Board  
 Regional Office Kota  
 SPL-2A, Road no. 6, Indrapasth Ind. Area,  
 Kota  
 Phone: 0744-2490873

**FORM - X**  
**RAJASTHAN STATE POLLUTION CONTROL BOARD**  
**REPORT OF THE STATE BOARD ANALYST**  
(See Rule - 10)  
**Final Report**

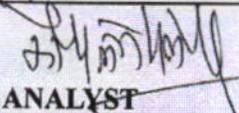
Report No. : **6154**  
Report On : **24/12/2020**

I hereby certify that I **K K Jethalya**, State Board Analyst duly appointed under sub Section(2) of Section 29 of the Air (Prevention & Control of Pollution) Act, 1981 received on the 17/12/2020 from Ms Abhi Garg, JSO, Kota ,RSPCB Kota a sample of Source Emission (Stack) of M/S ACC Limited , Plant - ACC Limited [615] ,Lakheri Cement Works, PO , City- Lakheri Tehsil- Lakheri , District- Bundi Collected from stack of secondary crusher Collected on 16/12/2020. The Sample was in a condition fit for analysis as reported below :-

I further certify that I have analyzed the aforementioned sample on 24/12/2020 and declare the result of the analysis to be as below :-

S. No.	Parameters	Result
1	Particulate Matter mg/Nm <sup>3</sup>	28

The condition of the seals, fastening and container on receipt was as follows : **Intact**  
Signed This On **24/12/2020**

  
**BOARD ANALYST**

Rajasthan State Pollution Control Board  
Regional Office Kota  
SPL-2A, Road no. 6, Indrapasth Ind. Area,  
Kota  
Phone: 0744-2490873



REGIONAL OFFICE

Tele: 0744 -2490873

क्षेत्रीय कार्यालय

RAJASTHAN STATE POLLUTION CONTROL BOARD

राजस्थान राज्य प्रदूषण नियंत्रण मण्डल

Plot No. 2A, Road No. 6, Indraprastha Industrial Area, Kota (Rajasthan)

RPCB/ROK/Lab/Gen.44 / 1947

Date:-28/12/2020

Group In charge (CPM),  
Rajasthan State Pollution Control Board,  
4, Institutional Area Jhalana Doongari,  
Jaipur (Rajasthan)

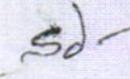
Subject: - Analysis Report of Stack and Ambient Air monitoring.

Sir,

Please find enclosed analysis reports for the following samples for necessary action.

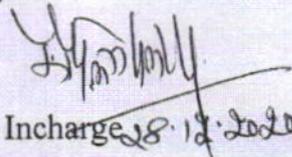
REPORT NO.	PARTICULARS
6143-6154	M/s ACC Limited, Lakheri, Tehsil- Lakheri, District: Bundi.

Yours Faithfully

  
Lab Incharge

Copy to the following for information and necessary action please.

1. The Regional Officer, R.S.P.C.B., Kota
2. M/s ACC Limited, Lakheri, Tehsil- Lakheri, District: Bundi.

  
Lab Incharge 28.12.2020

Enclosed: - As above

**FORM - X**  
**RAJASTHAN STATE POLLUTION CONTROL BOARD**  
**REPORT OF THE STATE BOARD ANALYST**  
**(See Rule - 10)**  
**Final Report**

Report No. : 6143

Report On : 24/12/2020

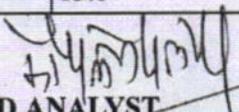
I hereby certify that I K K Jethalya, State Board Analyst duly appointed under sub Section(2) of Section 29 of the Air (Prevention & Control of Pollution) Act, 1981 received on the 17/12/2020 from Ms Abhi Garg, JSO, Kota ,RSPCB Kota a sample of Ambient Air Quality of M/S ACC Limited , Plant - ACC Limited [615] ,Lakheri Cement Works, PO , City- Lakheri Tehsil- Lakheri , District- Bundi Collected from near guest house building Collected on 15/12/2020. The Sample was in a condition fit for analysis as reported below :-

I further certify that I have analyzed the aforementioned sample on 24/12/2020 and declare the result of the analysis to be as below :-

S. No.	Parameters	Result
1	Particulate Matter (PM10) $\mu\text{g}/\text{m}^3$	99
2	Sulphur Dioxide as SO <sub>2</sub> $\mu\text{g}/\text{m}^3$	6.6
3	Oxides of Nitrogen as NO <sub>x</sub> $\mu\text{g}/\text{m}^3$	15.8

The condition of the seals, fastening and container on receipt was as follows : **Intact**

Signed This On 24/12/2020

  
**BOARD ANALYST**

Rajasthan State Pollution Control Board  
Regional Office Kota  
SPL-2A, Road no. 6, Indrapasth Ind. Area,  
Kota  
Phone: 0744-2490873

**FORM - X**  
**RAJASTHAN STATE POLLUTION CONTROL BOARD**  
**REPORT OF THE STATE BOARD ANALYST**  
(See Rule - 10)  
**Final Report**

Report No. : **6144**

Report On : **24/12/2020**

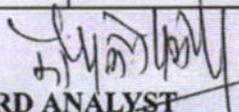
I hereby certify that I K K Jethalya, State Board Analyst duly appointed under sub Section(2) of Section 29 of the Air (Prevention & Control of Pollution) Act, 1981 received on the 17/12/2020 from Ms Abhi Garg, JSO, Kota ,RSPCB Kota a sample of Ambient Air Quality of M/S ACC Limited , Plant - ACC Limited [615] ,Lakheri Cement Works, PO , City- Lakheri Tehsil- Lakheri , District- Bundi Collected from near top crusher building Collected on 15/12/2020. The Sample was in a condition fit for analysis as reported below :-

I further certify that I have analyzed the aforementioned sample on 24/12/2020 and declare the result of the analysis to be as below :-

S. No.	Parameters	Result
1	Particulate Matter (PM10) $\mu\text{g}/\text{m}^3$	93
2	Sulphur Dioxide as SO <sub>2</sub> $\mu\text{g}/\text{m}^3$	9.1
3	Oxides of Nitrogen as NO <sub>x</sub> $\mu\text{g}/\text{m}^3$	18.0

The condition of the seals, fastening and container on receipt was as follows : **Intact**

Signed This On **24/12/2020**

  
**BOARD ANALYST**

Rajasthan State Pollution Control Board  
Regional Office Kota  
SPL-2A, Road no. 6, Indrapasth Ind. Area,  
Kota  
Phone: 0744-2490873

**FORM - X**  
**RAJASTHAN STATE POLLUTION CONTROL BOARD**  
**REPORT OF THE STATE BOARD ANALYST**  
(See Rule - 10)  
**Final Report**

Report No. : **6145**

Report On : **24/12/2020**

I hereby certify that I K K Jethalya, State Board Analyst duly appointed under sub Section(2) of Section 29 of the Air (Prevention & Control of Pollution) Act, 1981 received on the 17/12/2020 from Ms Abhi Garg, JSO, Kota ,RSPCB Kota a sample of Ambient Air Quality of M/S ACC Limited , Plant - ACC Limited [615] ,Lakheri Cement Works, PO , City- Lakheri Tehsil- Lakheri , District- Bundi Collected from at general store building top Collected on 15/12/2020. The Sample was in a condition fit for analysis as reported below :-

I further certify that I have analyzed the aforementioned sample on **24/12/2020** and declare the result of the analysis to be as below :-

S. No.	Parameters	Result
1	Particulate Matter (PM10) $\mu\text{g}/\text{m}^3$	88
2	Sulphur Dioxide as SO2 $\mu\text{g}/\text{m}^3$	8.1
3	Oxides of Nitrogen as NOx $\mu\text{g}/\text{m}^3$	17.9

The condition of the seals, fastening and container on receipt was as follows : **Intact**  
Signed This On **24/12/2020**

**BOARD ANALYST**

Rajasthan State Pollution Control Board  
Regional Office Kota  
SPL-2A, Road no. 6, Indrapasth Ind. Area,  
Kota  
Phone: 0744-2490873

**FORM - X**  
**RAJASTHAN STATE POLLUTION CONTROL BOARD**  
**REPORT OF THE STATE BOARD ANALYST**  
**(See Rule - 10)**  
**Final Report**

Report No. : **6146**

Report On : **24/12/2020**

I hereby certify that I K K Jethalya, State Board Analyst duly appointed under sub Section(2) of Section 29 of the Air (Prevention & Control of Pollution) Act, 1981 received on the 17/12/2020 from Ms Abhi Garg, JSO, Kota ,RSPCB Kota a sample of Ambient Air Quality of M/S ACC Limited , Plant - ACC Limited [615] ,Lakheri Cement Works, PO , City- Lakheri Tehsil- Lakheri , District- Bundi Collected from at general time office building top Collected on 15/12/2020. The Sample was in a condition fit for analysis as reported below :-

I further certify that I have analyzed the aforementioned sample on 24/12/2020 and declare the result of the analysis to be as below :-

S. No.	Parameters	Result
1	Particulate Matter (PM10) $\mu\text{g}/\text{m}^3$	114
2	Sulphur Dioxide as SO <sub>2</sub> $\mu\text{g}/\text{m}^3$	8.6
3	Oxides of Nitrogen as NO <sub>x</sub> $\mu\text{g}/\text{m}^3$	18.7

The condition of the seals, fastening and container on receipt was as follows : **Intact**

Signed This On **24/12/2020**

**BOARD ANALYST**

Rajasthan State Pollution Control Board  
Regional Office Kota  
SPL-2A, Road no. 6, Indrapasth Ind. Area,  
Kota

Phone: 0744-2490873



**RAJASTHAN STATE POLLUTION CONTROL BOARD**

**4<sup>th</sup>-Jhalana institutional Area, Jaipur-302004** Phone:

5101871,5101872 EPBX: 5159600,5159699 Fax: 5159694-97

Regd. Post

F (P-72)/RPCB/PPP/ 324-325

Date : 02/03/2021

M/s ACC Limited,  
Lakheri Cement Works  
Tehsil-Lakheri,  
Distt-Bundi.

Sub.- Show cause notice for intended revocation of Consent to Operate under Water (Prevention and Control of Pollution) Act, 1974 and Air (Prevention and Control of Pollution) Act, 1981 in respect of **Cement Plant**.

Ref.- (i) Consent to Operate under Water Act 1974 and Air Act 1981 granted vide this office letter dated 19.02.2019.

(ii) Complaint received on Sampark Portal by Sh. Rukshar Pathan on 07.03.2019.

(iii) Ambient & stack monitoring conducted on 08.01.2020.

1. Whereas the Air (Prevention and Control of Pollution) Act, 1981 (hereinafter called as the "Air Act") came in to force in whole of the State of Rajasthan w.e.f. 16.6.1981;
2. And whereas the Water (Prevention and Control of Pollution) Act, 1974 (Hereinafter called as the "Water Act") came in to force in whole of the State of Rajasthan w.e.f. 23.3.74;
3. And whereas the Air and Water Acts have been enacted to provide for the prevention & control of Air and Water pollution and for the maintaining and restoring the wholesomeness of air and water respectively.
4. And whereas keeping this in view the Rajasthan State Pollution Control Board (hereinafter called as the "Board") has been conferred powers to take such steps as are necessary for the prevention control & abatement of air and water pollution.
5. And whereas M/s ACC Ltd. (herein after called as the "Industry") is operating a Cement Plant at Tehsil- Lakheri, District-Bundi.
6. And whereas industry was granted Consent to Operate under the Water Act and Air Act vide HO letter dated 19.02.2019 with validity upto 30.09.2023 along with conditions mentioned therein.
7. And whereas complaint was received on Sampark portal regarding pollution caused by the industry by Sh. Rukshar Pathan on 07.03.2019.
8. And whereas stack and ambient air monitoring was conducted on 08.01.2021 by RO, Kota in which PM, SO<sub>2</sub> and NO<sub>x</sub> parameters were found exceeding the prescribed limits.

In view of above, this show cause notice is being issued as to why the Consent to Operate should not be revoked for the reasons stated above. You are, therefore, directed to **submit the required clarifications within 15 days from issuance of this notice** failing which the Consent to Operate will be revoked without any further notice in the matter.

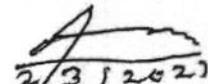
This bears the approval of competent authority.

Yours sincerely,

  
2/3/2021  
(V/S Brijvasi)  
SEE(CPP)  
σc

Copy to the following:-

- (i) Regional Officer, Rajasthan State Pollution Control Board, Kota to carry out inspection to verify the current status of the industry and forward the inspection report with clear cut recommendations regarding the complaint so that the decision may be taken at HO level. Also ensure the delivery of this notice to industry.

  
2/3/2021  
SEE(CPP)  
σc

ANNEX-D

Ref: LK/ENV/2021-20

Date: 12/03/2021

To,

**Senior Environmental Engineer (CPP),**  
Rajasthan State Pollution Control Board,  
4, Institutional Area, Jhalaha Doongri,  
Jaipur-302001 (Rajasthan)

**ACC**

ACC Limited  
Lakheri Cement Works  
P. O. Lakheri - 323603  
Distt. Bundi  
Rajasthan, India

Phone + 91 7438 261642  
Fax + 91 7438 261504  
www.acclimited.com

CIN-L26940MH1936PLC002515

Sub: Reply to Show cause notice for intended revocation of Consent to operate under Water (Prevention and Control of Pollution) Act, 1974 and Air (Prevention and Control of Pollution) Act, 1981 in respect of Cement Plant.

Ref: (i) RSPCB office letter F(P-72)/RPCB/CPP/324-325 dated 02/03/2021.

Respected Sir,

This has reference to the above referred show cause notice from your good self office dated 02/03/2021; we are humbly submitting point wise documents/clarification as mentioned below:

S.N.	Show Cause Notice Points	Clarifications
1	Whereas the Air Act(prevention and Control of Pollution) Act,1981 (hereinafter Called as the "Air Act") came into force in whole of the State of Rajasthan w.e.f. 16.6.1981;	Noted
2	Whereas, the water (Prevention and Control of pollution) Act,1974(hereinafter referred to as "Water Act") has come into force in whole of the State of Rajasthan W.e.f. 23.3.74;	Noted
3	And whereas the Air and Water Act were enacted to provide for the prevention & control of Air and Water pollution and for maintaining and restoring the wholesomeness of air and water respectively.	Noted
4	And whereas keeping this in view the Rajasthan State Pollution Control Board (hereinafter called as "Board") have been conferred powers to take necessary for the prevention control & abatement of air and water pollution.	Noted
5	And whereas M/S ACC Ltd.(hereinafter called as the "industry") is operating a Cement Plant at Tehsil-Lakheri, Dist-Bundi.	ACC <sup>®</sup> Lakheri is operating Cement Plant along with taking care of community and environment at Lakheri, Dist-Bundi, Rajasthan.
6	And whereas industry was granted Consent to Operate under the Water Act and Air Act vide HO letter dated 19/02/2019 with validity upto 30.09.2023 along with conditions mentioned therein .	We are complying against the compliance conditions mentioned in consent to Operate and submitting compliance report of the same to Board on quarterly basis.

7	And whereas complaint was received on Sampark portal regarding pollution caused by the industry by Sh. Rukshar Pathanon 07.03.2019.	Noted
8	And Whereas stack and ambient air monitoring conducted by RO, Kota in which PM, SO <sub>2</sub> , NO <sub>x</sub> parameters were found exceeding the prescribed Limits	<p>Environmental Monitoring was carried out RO Lab, RSPCB Kota and reports of the same were received to us dated 08/01/2021, copy of the monitoring report is attached herewith as <b><u>Annexure-I</u></b>.</p> <p>We would like to state that all the stack emission were within prescribed norms for all the consented parameters and also at three ambient air quality stations (Out of four stations) PM,SO<sub>2</sub> and Nox values were within prescribed norms.</p> <p>Ambient Station named as "<b>Time office building top</b>" is near factory gate, during measurement by board lab PM 10 value was slightly higher side which was 114 µg/m<sup>3</sup>. SO<sub>2</sub> and NO<sub>x</sub> values were within norms.</p>

**Clarification regarding Higher Particulate Matter (PM10) value in Ambient Air at Time office building top:**

Environmental monitoring was conducted by RSPCB lab, Kota on 17/12/2020. At time office building top, Particulate Matter (PM 10) was slightly higher side, following factors might be the contributory for the same:

1. This station is near to factory main gate, which is near to Lakheri town main road & on this road heavy traffic of Lakheri town is passes & creates vehicular emissions (Fugitive as well as from vehicular exhaust emission) & increase PM10 levels in ambient air quality. This factor is a significant factor for higher PM10 level at this station.
2. Human error during sample collection/filter paper weighment.
3. Other environmental conditions like wind speed wind direction, humidity etc.

Lakheri Cement Works, ACC Limited is community responsive company and gives utmost care to its community and environment protection. After receipt of the reports of environment monitoring from Regional office Lab, RSPCB Kota, we have taken following actions to reduce the emission in and around the factory premises & keep the ambient air quality within prescribed norms:

1. Discussing effectiveness of all the air pollution control equipments in Production/Maintenance meetings & taking necessary actions to maintain them in healthy condition.
2. Emission data integration with TIS server/Pact server and if emission exceeded, immediate action by concern is taken so as to keep stack emission within norms and thus keeping ambient air quality within prescribed norms as per NAAQMS, 2009.

3. Frequency of cleaning of roads near to Time office building and in front of factory gate has been increased.
4. We have extended water spraying on the roads in front of plant where heavy traffic of Lakheri town passes so as to reduce fugitive emission.
5. All the air pollution control equipments are interlocked with process equipments
6. All the transfer points are equipped with dust collectors so as to reduce fugitive emission from plant.

After implementing various actions as stated above, Ambient Air Quality Monitoring was again carried out by **Team Test House** (A unit of **Team Institute of Science & Technology Pvt. Ltd.**) on dated 06/03/2021, as per the analysis report PM/SO<sub>2</sub>/NO<sub>x</sub> values are within prescribed norms.

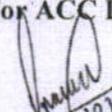
**Ambient Air Quality Monitoring report of station named "Time office building top" is attached herewith as Annexure-II. Particulate Matter (PM<sub>10</sub>) emission was 80.99 µg/m<sup>3</sup> which was well within prescribed norms.**

In view of the above information/facts, we would like to submit that we are in compliance with the Consent Conditions. Hence, requesting you to consider for not initiating any further actions on us.

We hope above information is as per order, in case you for further information/clarification in this regard, we shall be pleased to provide the same.

Thanking you

Yours faithfully  
For ACC Limited

  
13/03/2021  
(Suresh Dube)

Director Plant,

ACC LIMITED

LAKHERI CEMENT WORKS

LAKHERI-323 603

BUNDI (RAJASTHAN)

Encl: As above

CC:

The Regional Officer,  
Rajasthan State Pollution Control Board,  
Plot No. Special- 2A, Paryavaran Marg,  
Road No.6, Indraprasth Industrial Area,  
Kota (Rajasthan) – 324005



# TEAM TEST HOUSE

(Unit of Team Institute of Science & Technology Pvt. Ltd.)

ANNEX-E



Approved by Ministry of Environment and Forest, Government of India as Environmental Laboratory

RSPCB

ISO 9001:2015

OHSAS 18001:2007

JDA/UDH

Office : E-65, Chitrangan Marg,  
C-Scheme, Jaipur - 302001, Rajasthan  
Phone : +91 6377210064, 9414077379,  
Website : www.teamtesthouse.com  
Email : team.bdhead@gmail.com

Laboratory : G1-584, RIICO Industrial Area,  
Sitapura, Jaipur - 302022, Rajasthan  
Phone : +91 9460222039, 9460222049,  
Email : director@teamtesthouse.com,  
Email : marketinglab@teamtesthouse.com

## TEST REPORT

Report No./ULR No. :	TC502521400000716	Date :	10-03-2021
Issued To :	M/s ACC Limited (Lakheri Cement Works), P.O.Lakheri- 323603, Distt. Bundi, (Raj.), Bundi (Rajasthan),	Type of Unit :	Chemical Industry
Type of Sample :	Ambient Air Quality Monitoring	Date of Sample Collection/Monitoring :	06-03-2021
Point of Collection :	Time Office	Date of Receipt :	08-03-2021
Date of Test/Analysis :	08-03-2021 to 10-03-2021	Sampling Plan :	IS 5182:2000(Part 14)RA 2014
Quantity of Sample :	-	Sample Collected By :	Banwari Lal Kumawat
Unit's representative :	Mr Rajesh Kumar Nayma	Condition of Sample :	Fit for testing

## RESULTS

S.No	Parameters	Observed Value	Testing Protocol	Limits as per National Ambient Air Quality Standard, 2009
1	Carbon Monoxide [microgram/m3]	340	IS 5182 (Part 10) : 1999 RA 2019	4000
2	Nitrogen Dioxide as NO2 [microgram/m3]	15.5	IS 5182 (Part 6) : 2006 Reaffirmed 2017	80.00
3	Particulate Matter (PM2.5) [microgram/m3]	38.45	CPCB Guidelines	60.00
4	Sulphur Dioxide [microgram/m3]	3.45	IS 5182 (Part 2) : 2001 RA 2017	80.00
5	Particulate Matter (PM 10) [microgram/m3]	80.99	IS 5182 (Part 23)-2006 RA 2017	100.00

### Notes :-

- # The results listed refer only to the tested sample (s) & parameters (s). Endorsement of products is neither inferred nor implied.
- # This report is not to be reproduced wholly or in part and can not be used evidence in the court of law and should not be used in any advertising media without our special permission in writing.
- # The samples will be destroyed after 15 days from the date of issue of test report unless otherwise specified.

*Yogi*  
Senior Analyst

*Rajesh*  
Rajesh Maneshwan  
Authorized Signatory  
(Report No: TC502521400000716)



राजस्थान राज्य प्रदूषण नियंत्रण मण्डल  
RAJASTHAN STATE POLLUTION CONTROL BOARD  
4, Institutional Area, Jhalana Doongri, Jaipur.  
Phone: 5101871, 5101872,

No.F.10 (352) RPCB/Legal/NGT/2021/820

Dated : (6-2-2021)

Regional Officer,  
Regional Office,  
Rajasthan State Pollution Control Board,  
Kota.

**Sub: -** Hon'ble NGT, New Delhi order dated 07.01.2021 in O. A. No. 302/2020, Bhanwar Lal Saini Vs State of Rajasthan & Ors.

Sir,

With reference to the above subjected matter, it is to inform that the Hon'ble Tribunal has passed order dated 07.01.2021 inter-alia as follows:-

*"1. Grievance in this application is causing of pollution by ACC Cement Company at Lakheri, Tehsil Indergarh, District Bundi, Rajasthan. The cement factory is in densely polluted area. Untreated effluents are being discharged into the drains. Air pollution is also being caused. The matter has been repeatedly published in the Media but no action is taken.*

*2. Let the Rajasthan State PCB look into the grievance and take appropriate action in accordance with law. An action taken report may be furnished by email by e-mail at judicial-ngt@gov.in preferably in the form of searchable PDF/ OCR Support PDF and not in the form of Image PDF within two months.*

*A copy of this order, along with a copy of the complaint, be forwarded to the State PCB by e-mail for compliance."*

The copy of Hon'ble NGT order dated 07.01.2021 and complaint are enclosed for ready reference.

For compliance of the Hon'ble Tribunal order dated 07.01.2021, you are hereby appointed as Nodal Officer with the direction to ensure the compliance of Hon'ble NGT order and file the compliance report before the Hon'ble Tribunal after approval of the competent authority.

Enclosed- As Above

Yours sincerely,

(Dr. Gobind Sagar Bhardwaj)  
Member Secretary



राजस्थान राज्य प्रदूषण नियंत्रण मण्डल  
RAJASTHAN STATE POLLUTION CONTROL BOARD  
4, Institutional Area, Jhalana Doongri, Jaipur.  
Phone: 5101871, 5101872,

No.F.10 (352) RPCB/Legal/NGT/2021/820

Dated: 16-2-2021

Regional Officer,  
Regional Office,  
Rajasthan State Pollution Control Board,  
Kota.

**Sub: -** Hon'ble NGT, New Delhi order dated 07.01.2021 in O. A. No. 302/2020, Bhanwar Lal Saini Vs State of Rajasthan & Ors.

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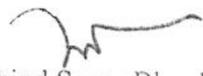
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Enclosed- As Above

Yours sincerely,

  
(Dr. Gobind Sagar Bhardwaj)  
Member Secretary



56



# अन्नदाता भारतीय किसान यूनियन राजस्थान प्रदेश (भारत सरकार द्वारा मान्यता प्राप्त)

प्रदेश मुख्य महासचिव  
भंवरलाल सैनी  
गांधीपुरा-लाखेरी (बून्दी)  
मो. 7597271012

राष्ट्रीय कार्यालय  
209 कैथल रोड गुरुदास  
मार्केट, असन्ध - 132039  
फोन : 01749-278086

राष्ट्रीय अध्यक्ष  
सरदार गुरमुख सिंह विर्क  
मो. 9034309006

संक्र 77/20

माननीय रजिस्ट्रार महोदय,  
नेशनल ग्रीन ट्रिब्यूनल  
नई दिल्ली (भारत)।

Registrar in DA

दिनांक 23/11/2020

Mandya  
23/12

जनहित में जर्ज :- प्रदेश मुख्य महासचिव अन्नदाता भारतीय किसान युनियन  
राजस्थान प्रदेश ऑर्थर रोड वार्ड नं० 15 गाँधीपुरा लाखेरी तहसील इन्द्रगढ जिला  
बून्दी राजस्थान पिन नं० 323603

विरुद्ध

- (1) श्री सुरेश दुबे :- मुख्य प्रबन्धक एसीसी सीमेन्ट कम्पनी लाखेरी तहसील इन्द्रगढ जिला बून्दी राजस्थान।
- (2) श्री भूपेन्द्र सिंह बेस :- कार्मिक प्रबन्धक एसीसी कम्पनी लाखेरी तहसील इन्द्रगढ जिला बून्दी राजस्थान।
- (3) श्री मनीष शर्मा :- एसीसी कम्पनी लाखेरी तहसील इन्द्रगढ जिला बून्दी राजस्थान।
- (4) श्री नरेन्द्र सिंह :- तहसीलदार इन्द्रगढ जिला बून्दी राजस्थान।
- (5) श्री प्रमोद कुमार उपखण्ड अधिकारी लाखेरी जिला बून्दी राजस्थान।
- (6) श्री आशुतोष गुप्ता जिला कलक्टर बून्दी राजस्थान।
- (7) श्री केलाश चन्द्र मीणा सम्मानीय आयुक्त कोटा- संभाग कोटा राजस्थान।
- (8) श्री विजय शर्मा :- क्षेत्रीय अधिकारी राजस्थान प्रदूषण नियन्त्रण मण्डल प्लाट 2 ए रोड नं० 6 इन्द्रप्रस्त औद्योगिक क्षेत्र कोटा राजस्थान 324004

वाद अन्तर्गत अध्यादेश 2020 प्रदूषण एवं

पर्यावरण संरक्षण अधिनियम के अन्तर्गत

26 NOV 2020

माननीय महोदय,

3951

- (1) यह कि वाद पत्र में अंकित बिन्दू संख्या 1 लगायत 3 के द्वारा कस्बा लाखेरी तहसील इन्द्रगढ जिला बून्दी में एसीसी सीमेन्ट कम्पनी के नाम से औद्योगिक गतिविधि संचालित की गई है। जो कड़ीयन 2020 वर्ष

23/11/2020  
23/11/2020

LPS



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## अन्नदाता भारतीय किसान यूनियन राजस्थान प्रदेश (भारत सरकार द्वारा मान्यता प्राप्त)

राज्य अध्यक्ष  
श्री. मुख्म महासचिव  
भंवरलाल सैनी  
गंधीपुरा-लाखेरी (बून्दी)  
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राष्ट्रीय कार्यालय  
209 कैथल रोड गुरुद्वारा  
मार्किट, असन्ध - 132039  
फोन : 01749-278036

राष्ट्रीय अध्यक्ष  
सरदार गुरुमुख सिंह विर्क  
मो. 9034309006

टेक्नोलोजी का विकास हुआ है जैसे जैसे कम्पनी द्वारा प्लान्ट में नवीनीकरण किया जाता है उक्त प्लान्ट की संचालन सेयर होल्डरों के माध्यम से किया जाता रहा है जिसका हेड ऑफिस मुम्बई में स्थित है।

(2) यह कि उक्त सीमेन्ट प्लान्ट कस्बा लाखेरी के मध्य घनी आबादी में संचालित है जिसके आस पास कृषि भूमि एवं आम के बगीचे मौजूद है प्लान्ट से निकलने वाले दूषित पानी निकासी का कोई सीवरेज वाला कम्पनी द्वारा नहीं बना रखा है प्रशासन की मिली भगत से प्लान्ट के पश्चिम दिशा से एक बरसाती नाली गुजर रही है जिसमें बरसात के समय आस पास की कृषि भूमि के साथ साथ पहाड़ी क्षेत्र का पानी इकट्ठा होकर इसके माध्यम से गंधीपुरा बस्ती से गुजरता हुआ बजरपुरा लाल पुलिया होता हुआ संडाल में होकर पास में बहने वाली मेज नदी में समिट होता है इस नाली के माध्यम से प्लान्ट के बाहर निकलने वाले केमिकल युक्त दूषित पानी की वजह से नदी एवं नाले में विचरण करने वाले जलीय जीव जन्तु केमिकल युक्त पानी की वजह से दम तोड़ चुके है। जिनके सेकड़ों कछुए व मछलियां इत्यादि सामिल हैं।

(3) यह कि कम्पनी द्वारा प्लान्ट के बाहर निकाले जाने वाले केमिकल युक्त दूषित पानी का रिसाव नाले के डेमेज स्थलो में होकर समीपवर्ती किसान श्रीमती शकुन्तला बाई पुत्री नन्दलाल सैनी की कृषि भूमि में आ रहा है जिससे प्रार्थिया खातेदार के 9 पेड आम के फलदार पेड नस्ट हो चुके है तथा साडे तीन बीघा कृषि भूमि दल दल बन चुकी है जिसका मुआवजा प्रार्थिया एसीसी से 38 लाख 52 हजार मांग रही है साथ ही प्लान्ट से छोड़े जाने वाले धुये की वजह से आस पास के आम के पेड आबादी क्षेत्र के मकानों पर डस्ट की परत जमा होती चली आ रही है।



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## अन्नदाता भारतीय किसान यूनियन राजस्थान प्रदेश (भारत सरकार द्वारा मान्यता प्राप्त)

प्रदेश मुख्य महासचिव  
अंवरलाल सैनी  
गांधीपुरा-लाखेरी (बून्दी)  
मो. 7597271012

राष्ट्रीय कार्यालय  
209 कैथल रोड गुरुद्वारा  
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राष्ट्रीय अध्यक्ष  
सरदार गुरमुख सिंह विक  
मो. 9034309006

पत्रांक.....

दिनांक.....

(3)

*Air Pollution*

(4) यह कि एसीसी प्लान्ट के <sup>प्रदूषक</sup> सुरेश दुबे एच.आर भूपेन्द्र सिंह बेबेस मनीश शर्मा द्वारा लगातार वायुमण्डल में छोड़े जा रहे हैं धुएँ के कारण समूचे क्षेत्र की आबूहवा में घातक गैसे फैंल चुकी है। जिसके कारण कस्बे व आस पास के क्षेत्र में निवास करने वाले भोली भाली जनता में स्वास, दमा एम्जीमा, छाजन, दाद खाज खुजली जैसी बिमारियां उत्पन्न हो चुकी है। आस पास के किसान अपनी फसलों का उपयोग नही कर सकते आज सब्जी उगादी जाती है तो रात्रि के समय प्लान्ट से छोड़े जाने वाले धुल कणों के कारण समूची सब्जियों पर डस्ट को 2एमएम.धुल कणों का जमा हो जाती है। इस प्रकार उद्योग प्रबन्धक ~~वर्ड~~ द्वारा जनता की सेहत के साथ खुल्ला खिलवाड किया जा रहा घुट-घुट कर मरने पर गजबूर कर रहा है। स्थानीय प्रशासन, तहसीलदार इन्द्रगढ, उपखण्ड अधिकारी लाखेरी कलक्टर बून्दी एवं संभागीय आयुक्त कोटा व प्रदूषण नियन्त्रण मण्डल कोटा के अधिकारी एसीसी गेस्ट हाउस पहुँच जाते हैं और वी.आई.पी. सुविधा प्राप्त कर चांदी के जुते व सोने के टोपे पहन कर एसीसी को अभ्यदान का आर्शिवाद देकर चले जाते हैं।

(5) यह कि गत दिनांक 23/10/2020 को ऐसा ही मामला देखने को भिला संगठन द्वारा राज्य सरकार एवं एसीसी प्रबन्धक वर्ड को किसान हितो की रक्षा हेतु 7 सूत्रीय मांग पत्र पूर्व दिनांक 14/09/2020 को पेशकर 30 दिवस में 7 बिन्दू का निराकरण करने को मांग की गयी थी समय सीमा में समस्या का समाधान नहीं किये जाने पर दिनांक 20/10/2020 को उपखण्ड अधिकारी लाखेरी को 23/10/2020 से धरना देने की चेतावनी एसीसी प्रशासन को दी गयी जिस पर कोटा संभागीय आयुक्त सहित बून्दी जिले का सम्पूर्ण विभागों सहित आलाधिकारी एसीसी कम्पनी के गेस्ट हाउस में जमा हो गये जिनमें नरेश सिंह तहसीलदार इन्द्रगढ श्री प्रमोद कुमार



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# अन्नदाता भारतीय किसान यूनियन राजस्थान प्रदेश (भारत सरकार द्वारा मान्यता प्राप्त)

प्रदेश मुख्य महासचिव  
अंबरलाल सैनी  
गांधीपुरा-लाखेरी (बून्दी)  
मो. 7597271012

राष्ट्रीय कार्यालय  
209 कैथल रोड गुरुद्वारा  
भारिचट, असम्ब - 132039  
फोन : 01749-278086

राष्ट्रीय अध्यक्ष  
सरदार गुरमुख सिंह विर्क  
मो. 9034309006

पत्रांक .....

दिनांक .....

अहम थे। इनके अलावा पी.डब्ल्यू.डी., पी.एच.डी. विधुत विभाग के अधिकारी भी सामिल थे जिनके द्वारा किसान संगठन द्वारा उठाये 7 सूत्रीय मांगों का निराकरण नहीं किया जाकर मात्र एसीसी गेस्ट हाउस में वी.आई.पी. सुविधा प्राप्त कर सांय 5.30 बजे उपखण्ड कार्यालय पहुँचकर बेसबरी से इन्तजार कर रहे ग्राम वासियों एवं संगठन पदाधिकारियों को झुठा झांसा देकर यह कहते हुये चल पडे की वार्ता कर आपको अवगत करवा देंगे। अवगत कराने की कहने वाला चार जिलो का प्रशासनिक अधिकारी भी एसीसी से बी.आई.पी. सुविधा प्राप्त कर प्रदूषण फैलाने एवं आस पास के किसान परिवारों का शोषण करने का अभय दान देकर चले गये।

*Mining*

- (6) यह कि कम्पनी के विरुद्ध दैनिक भास्कर जॉबाज पत्रिका में आये दिन प्रकाशित होने वाली खबरों की सीरे से नकारते हुए भ्रष्ट प्रशासनिक अधिकारियों द्वारा एसीसी को खुल्ला संरक्षण दिया जाकर जनता की जान के दुश्मन बने हुये है। जिसके चलते क्षेत्र में एसीसी अवैध खनन कर अरावली की पर्वत क्षृखलाओं को उजाड दिया है आबादी क्षेत्र के समीप 100 मीटर की सीमा में भारी ब्लास्ट कर सरकारी गैर सरकारी एवं आवासीय भवनों में दरारे डाल दी है। रात व दिन उद्योग की चिमनियों के द्वारा वायुमण्डल में छोड जाने वाले प्रदूषण के कारण कस्बा का वातावरण कोहरे का रूप किये हुये है। समीपवर्ती किसान परिवार का तो जीना ही दुर्लभ है। खुल्ले में कोयला व प्लाइस के ढेर लगाकर उसे तो अचछी तरह से प्रदूषित किया हुआ है।

अतः संगठन जनहित राजहित में वाद पत्र पेश कर अनुरोध करता है कि एसीसी प्रबन्धक सहित प्रशासनिक अधिकारियों के विरुद्ध जनहित में वाद पत्र को दर्ज कर अधिनियम 2020 के अन्तर्गत कार्यवाही करने का श्रम करे संगठन अपने स्तर से उद्योग द्वारा जनता की सेहत से खिलवाड करते हुये वायुमण्डल को प्रदूषित किया गया उसका गय फोटों अखबार दैनिक जॉबाज पत्रिका की प्रतिवा प्रेषित कर जनहित राजहित है कि उक्त वर्णित सभी अधिकारियों को तलब करते हुये गम्भीर स

17 नवंबर 2020 पुनर्वास का कहा कि अहमद पटेल की छलत स्थिर है।

# एसीसी कंपनी लाखेरी ने दीपावली पर तोहफे रूप में जनता को दिया "जहरीला धुँआ"

(विशेष संवाददाता)

कोटा/लाखेरी। एसीसी कंपनी लाखेरी प्रबंधक वर्ग द्वारा जो जन स्वास्थ्य के साथ खिलवाड़ एवं पर्यावरण में जहर फैलाने की वर्षों से जो मुहिम चला रही है उसमें सुधार करने के बजाए भोलो भालो जनता का तिल तिल मरने के लिए पर्यावरण को दूषित करने के कारनामों में इजाजत किया जा रहा है एक तरफ तो राज्य सरकार ने धुएँ से कोरोना संक्रमण फैलने की आशंका के चलते दीपावली पर पटाखों की बिक्री एवं पटाखे फोड़ने पर पूरी तरह रोक लगा दी लेकिन राज्य सरकार के आदेशों की धड़िङ्गियाँ उड़ाकर एसीसी कंपनी के प्रबंधक वर्ग द्वारा जब कबसे की जनता दीपावली के त्योहार की तैयारी में जुटी थी उसी वक्त कंपनी द्वारा लाखेरी की भोली भाली जनता को दीपावली के तोहफे के तौर पर जहरीला धुँआ छोड़ कर पर्यावरण को दूषित करने का विनीना कृत्य कर डाला इसकी जानकारी जांबाज पत्रिका संवाददाता द्वारा तुरंत प्रदूषण कंट्रोल बोर्ड कोटा के अध्यक्ष विजय शर्मा को फोटो सहित दे दी लेकिन वह एसीसी कंपनी द्वारा दिए गए दीपावली के तोहफे लेकर चिर मिट्टा में चले गए और आज तक भी हाँस में नहीं आ सके उक्त जहरीला धुँआ बच्चों, महिलाओं के लिए परेशानी का सबब बना हुआ है चोकाने वाली बात तो यह है कंपनी के समीप ही धुँवीं जिल का बूटा के बाद सबसे बड़ा राजकीय सांजुनायिक स्वास्थ्य केंद्र स्थित है



एसीसी सीमेंट लाखेरी के प्रबंधक हिल्टर लोगों के स्वास्थ्य से चर रहे खिलवाड़



कई रोगी एवं प्रसूता महिलाएँ वहाँ पर भर्ती रहते हैं उनको कंपनी के धुएँ से काफी परेशानी होती है सर्दी ने दस्तक दे दी है ऐसे में प्रदूषित होता पर्यावरण कोरोना संक्रमण को काफी हद तक बढ़ा सकता है कंपनी के प्रबंधक वर्ग के कारनामों को गंभीरता से लेते हुए मानव अधिकार आयोग नई दिल्ली द्वारा मुख्य सचिव राजस्थान सरकार जयपुर, प्रदूषण नियंत्रण बोर्ड जयपुर के अध्यक्ष,

पुलिस अधीक्षक बूटी के खिलाफ सजा न लेकर नोटिस भेजकर 4 सप्ताह में जवाब मांगा गया था लेकिन सारे आदेशों की परवाह किए बिना करने की आद्योहवा में जहर धोलने का कार्य निरंतर जारी है गुप्त सूत्रों से जानकारी मिली है स्थानीय, जिला, राज्य स्तर का सरकारी तंत्र एसीसी कंपनी के प्रबंधक वर्ग की मुट्ठी में है हाल ही में दीपावली के अवसर पर प्रबंधक वर्ग के जिम्मेदार अधिकारियों

## लोगों की दुश्मन बनी एसीसी सीमेंट कंपनी लाखेरी, फिर उगला जहर

द्वारा स्थानीय, जिला, राज्य वहाँ तक कि केंद्र तक भी जाकर तोहफों की वीछर की गई और अभय दान का आशीर्वाद प्राप्त कर लौटे तोहफों में भी श्रेणियाँ रखी गई जितना ऊँचा अधिकारी उतना ही ऊँचा तोहफा अब देखना होगा लाखेरी की जनता को शुद्ध पर्यावरण कब मिल पाएगा एसीसी कंपनी के काले कारनामों के खुलासे भी जारी रहेंगे।

... देते हैं ... बंदरबांट ...

समस्या दोगुनी ... पता लगाकर उस ... कर उसका पत्रिका ... कसान संगठन द्वारा ... यह उक्त संदर्भ पर ले ... न गया था किनी बड़ ... र रहा है अब दे ... सुखी पिछी डालकर ... सने बाने लेंकेकर ... अधिकारी तथा प.ए.या

1

... 300000000 का एसीसी के तानाशाह ने न्यायान्य द्वारा स्ट्रे प्राप्त कर रखा है जिममें लगभग 3600000000 की अब तक पालिका को खाने हुई है उक्त राशि से करने में बार चांद लगाए जा सकते थे अन देखना यह होगा कि स्वच्छ भारत मिशन की धड़िङ्गियाँ उड़ाने वाले प्रभु तानाशाह प्रबंधक को सिखाए पालिका द्वारा कौड़े कार्यवाही की जाएगी।

... लोगों का कहना है कि जनप्रतिनिधियों एवं ...

... कोटा में कोरोना के मामले बढ़े ...

... का मो दान पर दूसरा आ धमका मात्र चेहरा बदला है कारनामों सहयोग नहीं मिल नहीं बदले।

## के आसू रो कर पूछ रही है कि आ

... भी जन्म लया लीखी 5 दिन में 1000 लगभग नया हुआ जा जनसंघ ... गलने के कारनामों में कार्यालय के सामने आमरण अनशन किया ... भी-विशेष योगदान है जा रहा।

... जनत ... हाला ... जनत ... से बं ...

(1) यह कि वाद पत्र में अकित बिन्दू संख्या 1 लगायत 3 के तारा ...

... 77/20 ...

... 26 NOV 2020 ... 3931 ...

Item No. 08

Court No. 1

**BEFORE THE NATIONAL GREEN TRIBUNAL  
PRINCIPAL BENCH, NEW DELHI**

Original Application No. 302/2020

Bhanwarlal Saini

Applicant

Versus

State of Rajasthan

Respondent

Date of hearing: 07.01.2021

**CORAM: HON'BLE MR. JUSTICE ADARSH KUMAR GOEL, CHAIRPERSON  
HON'BLE MR. JUSTICE SHEO KUMAR SINGH, JUDICIAL MEMBER  
HON'BLE DR. NAGIN NANDA, EXPERT MEMBER**

**ORDER**

1. Grievance in this application is causing of pollution by ACC Cement Company at Lakheri, Tehsil Indergarh, District Bundi, Rajasthan. The cement factory is in densely polluted area. Untreated effluents are being discharged into the drains. Air pollution is also being caused. The matter has been repeatedly published in the Media but no action is taken.

2. Let the Rajasthan State PCB look into the grievance and take appropriate action in accordance with law. An action taken report may be furnished by email by e-mail at [judicial-ngt@gov.in](mailto:judicial-ngt@gov.in) preferably in the form of searchable PDF/ OCR Support PDF and not in the form of Image PDF within two months.

A copy of this order, along with a copy of the complaint, be forwarded to the State PCB by e-mail for compliance.

List for further consideration on 19.04.2021.

Adarsh Kumar Goel, CP

S.K. Singh, JM

Dr. Nagin Nanda, EM

January 07, 2021  
O.A. No. 302/2020  
A

*ANNEY*  
ANNEY - F







